

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court 2**

(MP) CP(IB) 64 of 2020

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.03.2021**

Name of the Company: Swift Freight (India) Pvt Ltd
V/s
Shri Mittal Agritech Pvt Ltd

Section 9 IBC of 2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER
(through video conferencing)**

Ms. Manju Mundra, PCS, appeared on behalf of the Petitioner.

Mr. Jainish Shah, advocate appeared on behalf of advocate, Mr. M K Vakharia for the Respondent and requesting for time.

The prayer is allowed.

List the matter on 03.06.2021.

VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL
Dated this the 25th day of March, 2021


MANORAMA KUMARI
MEMBER JUDICIAL